

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-511

IB-49/PB/2017

IA/1870/2024, IA/5758/2023

IN THE MATTER OF:

Pacific Maintenance Services Pvt. Ltd

....Applicant

Vs.

JDS Apparels Private Limited

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 26.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

Mr. PBA Srinivasn, Mr. V Aravind, Ms. Srishti Bansal,
Mr. Sumit Swami, Advs. for R-2 in IA/5758/2023
Mr. Shailendra Singh, Mr. Abhyuday Dhasmana, Advs.
for HDFC Bank in IA/5758/2023

For the Liquidator :

Adv. I.P.S. Oberoi

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **31.05.2024**.

**Sd/-
(Court Officer)**